

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 515 OF 2010

Wednesday, this the 16th day of June, 2010

CORAM:

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER

Joseph Kurian
Junior Superintendent, 5 (K) Bn NCC
Changanacherry, Residing at 'Cliff House'
Sachivothamapuram P.O.
Kottayam ... **Applicant**

(By Advocate Mr. V.Krishna Menon)

versus

1. The Deputy Director General NCC
NCC Directorate (K&L)
State Wing, Thiruvananthapuram
2. The Commanding Officer
5 (K) Bn NCC, Revenue Tower
Changanacherry
3. Shri Jose Mathew
Junior Superintendent
5 (K) Bn NCC, Revenue Tower,
Changanacherry ... **Respondents**

(By Advocate Mr. Sunil Jacob Jose, SCGSC)

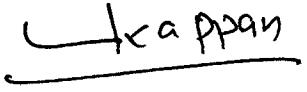
ORDER

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER

Since the applicant is not an employee of Government of India and he was appointed by the State Public Service Commission, he seeks permission to withdraw the OA. Permission is granted. OA is dismissed as withdrawn. No order as to costs.

Dated, the 16th June, 2010.


K.NOORJEHAN
ADMINISTRATIVE MEMBER


JUSTICE K.THANKAPPAN
JUDICIAL MEMBER

vs